

I.A. Nos. 89-91/2016 in
Civil Appeal No. 4060/2009

MODERN DENTAL COLLEGE & RES.CEN. & ORS.

Appellant(s)

VERSUS

STATE OF MADHYA PRADESH & ORS.

Respondent(s)

(For appeal against Registrar's order, c/delay in filing appeal, exemption from filing certified copy of the order and office report)

Date : 17/02/2017

These applications were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s) Mr. Puneet Jain, Adv.

Mr. Abhinav Gupta, Adv.

Mr. Pankaj Sharma, Adv.

Ms. Pratibha Jain, Adv.

For Respondent(s) Mr. Mohan Prasad Gupta, Adv.

Ms. Rekha Pandey, Adv.

Mr. Ajay Sharma, Adv.

Mr. R. K. Rathore, Adv.

Mr. Amit Sharma, Adv.

Mr. G. S. Makker, Adv.

Mr. Abhinav Mukerji, Adv.

Mr. Amit Kumar, Adv.

Mr. Dharmendra Kumar Sinha, Adv.

Mr. Vikas Singh, Sr. Adv.

Mr. Gaurav Sharma, Adv.

Mr. Dhawal Mohan, Adv.

Ms. Amandeep Kaur, Adv.

Mr. Prateek Bhatia, Adv.

Ms. Vara Gaur, Adv.

Mr. Harish Pandey, Adv.

Mr. Mishra Saurabh, Adv.

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Mr. Ankit Kr. Lal, Adv.

Ms. Vanshaja Shukla, Adv.

Mr. Pawanshree Agrawal, Adv.

Mr. S. S. Shamsbery, Adv.

Mr. Amit Sharma, Adv.

Mr. Ankit Raj, Adv.

Ms. Ruchi Kohli, Adv.

Mr. R. C. Kohli, Adv.

Mr. Sanjay K. Agrawal, Adv.

Mr. Sunil Kumar Jain, Adv.

Mr. T. R. B. Sivakumar, Adv.

Ms. Manju Jetley, Adv.

Ms. Pragati Neekhara, Adv.

Mr. Suryanarayana Singh, Adv.

Mr. Jasbir Singh Malik, Adv.

Ms. Usha Nandini V., Adv.

Mr. P P Singh, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

The Interlocutory Application No..../2016 in Civil Appeal No. 4060/2009 for clarification/modification of judgment dated 02.05.2016 be listed within four weeks.

The instant application Nos. 89-91 stand disposed of.

(Nidhi Ahuja)

(Mala Kumari Sharma)

Court Master

Court Master

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